

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 293 of 2019

IN THE MATTER OF:

Brillio Technologies Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies & Anr.

...Respondents

Present:

For Appellant: Mr. NPS Chawla, Ms. Sakshi Singh and Mr. Sagar Vaidya, Advocates.

For Respondents: Mr. P S Singh, Advocate for R-1 & 2.

ORDER

(Through Virtual Mode)

20.11.2020: Heard the Learned Counsel, Mr. NPS Chawla, for the Appellant in 'Part'. For continuation, the matter is adjourned to **04.12.2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/nn